



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,29th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM

**HONOURABLE DIVISION BENCH-I AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE SUMAN SHYAM WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/3296/2024 PART-HEARD, B/O (FOR WITHDRAWAL) in WA/61/2021 WITH WA/61/2021	YOGEN GHATANI AND 20 ORS. Versus STATE OF SIKKIM AND 7 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY	MR S S DEY
	WITH I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	MR S S DEY MR. R B PHOOKAN R SARMAH MR K J HAZARIKA GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 29/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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32)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
21	WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MR. S C KEYAL MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA
	WITH I.A.(Civil)/36/2022 in WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	
- FOR ORDERS -				
22	I.A.(Civil)/3314/2024 B/O in PIL/29/2024	SRI SRI MOHALAKHMI PUJA SAMITTEE Versus RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. D K DAS MR P P MEDHI MR G BARGAYARY	GA, ASSAM MR H K DAS
	WITH PIL/29/2024	RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE STATE OF ASSAM Versus THE STATE OF ASSAM AND 71 ORS	MR H K DAS, AMICUS CURIAE	GA, ASSAM MR. A R SIKDAR(R-66) MR. M DUTTA (R-65) MR. N UDDIN (R-65) MR R DHAR (R-57) MR H DAS (R-64) MR N AHMED(R-66) MR. M K HUSSAIN (R-70) MRS. S Y AHMED (R-70) MR. M ISLAM (R-65) MR. P MAHANTA (R-66) MR. D BORA(R-66) MR B C MUCHAHARY (R-57) MR. S I TALUKDAR(R-66) MR A BASUMATARY(R-66) MS. F H AHMED (R-70) MR S K CHHETRY (R-65) MR. M ALOM(R-70) J DAS (R-57)
	WITH I.A.(Civil)/3308/2024 in PIL/29/2024	BAMAKHATA 1 NO TARUN SANGHA Versus RE ORGANIZING ILLEGAL LOTTERIES AND ORS	MR. K N CHOUDHURY MR G BARGAYARY	GA, ASSAM

	<p>WITH I.A.(Civil)/3309/2024 in PIL/29/2024</p>	<p>BAMAKHATA 1 NO TARUN SANGHA Versus RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) AND ORS</p>	<p>MR. K N CHOUDHURY MR G BARGAYARY</p>	<p>GA, ASSAM</p>
	<p>WITH I.A.(Civil)/3311/2024 in PIL/29/2024</p>	<p>CHHAYGAON CHAMPAK NAGAR SARBJANIN RASH MAHOTSAB , Versus RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE STATE OF ASSAM AND ORS</p>	<p>MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM</p>	<p>GA, ASSAM MR H K DAS</p>
	<p>WITH I.A.(Civil)/3312/2024 in PIL/29/2024</p>	<p>CHHAYGAON CHAMPAK NAGAR SARBAJANIN RASH MAHOTSAB Versus RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE STATE OF ASSAM AND ORS</p>	<p>MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM</p>	<p>GA, ASSAM MR H K DAS</p>
	<p>WITH I.A.(Civil)/3313/2024 in PIL/29/2024</p>	<p>SRI SRI MOHALAKHMI PUJA SAMITTEE Versus RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE STATE OF ASSAM AND ORS</p>	<p>MR. K N CHOUDHURY MR. D K DAS MR P P MEDHI MR G BARGAYARY</p>	<p>GA, ASSAM MR H K DAS</p>
		HEARING		
23	<p>PIL/29/2020 FIXED</p>	<p>MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS</p>	<p>MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS</p>	<p>MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM (R-13 & 14) ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)</p>
	<p>WITH I.A.(Civil)/1808/2020 in PIL/29/2020</p>	<p>MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.</p>	<p>MR. D K DAS</p>	
	<p>WITH I.A.(Civil)/665/2021 in PIL/29/2020</p>	<p>MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.</p>	<p>MR. D K DAS</p>	<p>GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST</p>
	<p>WITH I.A.(Civil)/143/2022 in PIL/29/2020</p>	<p>MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS</p>	<p>MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS</p>	<p>ASSTT.S.G.I. SC, FOREST</p>
	<p>WITH I.A.(Civil)/161/2022 in PIL/29/2020</p>	<p>MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS</p>	<p>MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM ASSTT.S.G.I. SC, FOREST</p>
	<p>WITH I.A.(Civil)/465/2022 in PIL/29/2020</p>	<p>MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.</p>	<p>MR. D K DAS MR C KUMAR</p>	<p>GA, ASSAM ASSTT.S.G.I.</p>
	<p>WITH I.A.(Civil)/1418/2022 in PIL/29/2020</p>	<p>MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.</p>	<p>MR. D K DAS</p>	<p>GA, ASSAM ASSTT.S.G.I. SC, FOREST</p>
	<p>WITH I.A.(Civil)/1087/2023 in PIL/29/2020</p>	<p>COAL INDIA LIMITED Versus MRINMOY KHATANIAR AND 9 ORS</p>	<p>MR M Z AHMED MS. B DUTTA MR. A M DUTTA</p>	<p>ASSTT.S.G.I. SC, FOREST MR. D K DAS</p>

24	WITH PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
25	WITH PIL/36/2020	BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
26	WITH PIL/45/2020	BIBEK DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
27	WITH PIL/39/2022	MRINMOY KHATANIAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
19	WP(C)/350/2024 FIXED	ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
20	Cont.Cas(C)/554/2024 FIXED	JACHIMUDDIN CHOWDHURY Versus SMT. MAMTA HOJAI	MR J ABEDIN MR M Z RAHMAN	
21	Cont.Cas(C)/556/2024 FIXED	KHUDEJA KHATUN CHAUDHURY Versus NARAYAN KONWAR AND 3 ORS.	MR. K A MAZUMDER MR A HAI S A ISLAM	
22	Cont.Cas(C)/558/2024 FIXED	SMTI. MINA DUTTA Versus NARAYAN KONWAR AND 4 ORS.	MR A GOHAIN	
23	WP(C)/4729/2024 FIXED	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-7) MR. R ISLAM(R-7)
24	WITH WP(C)/4773/2012	SHONAB UDDIN MOLLAH Versus STATE OF ASSAM and ORS.	MR. A SAYED MR. A SAYED MRK HUSSAIN MR. S K TALUKDAR MR. S K TALUKDAR MR.S ALIM MS.M BEGUM	GA, ASSAM MR.R ISLAM MR.M U MONDAL MR.U K GOSWAMI MD.A MATLIB MR A N AHMED SC, EDU MR.B C CHOUDHURY MR.A S CHOUDHURY
25	WITH WP(C)/4998/2024	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-7) MR. R ISLAM(R-7)
26	WP(C)/5211/2024 FIXED	SHAHE ALAM SK Versus THE GAUHATI UNIVERSITY AND 2 ORS	MS. I DAS	SC, G U
27	WP(C)/5474/2024 FIXED	HEMANTA DUTTA AND 56 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. P. KASHYAP	SC, SEC. EDU.

28	WP(C)/5475/2024 FIXED	DHARMA NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
29	WP(C)/5477/2024 FIXED	MD. SAMSUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM	SC, ELEM. EDU GA, ASSAM
30	WP(C)/5482/2024 FIXED	ANANTA HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU
31	WP(C)/5484/2024 FIXED	MAZAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, SEC. EDU.
32	WP(C)/5487/2024 FIXED	BOLEN DOLEY Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
33	WP(C)/5489/2024 FIXED	HIRENDRA CHANDRA NATH Versus THE STATE OF ASSAM AND 3 ORS	MD B ISLAM MR. S S AHMED F KHATUN S SULTANA	SC, SEC. EDU.
34	WP(C)/5508/2024 FIXED	PANKAJ SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR D K MEDHI MR. K BORUAH MR. P BORDOLOI	SC, HIGHER EDU
35	WP(C)/5521/2024 FIXED	PRATIMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR. A A BARMAN MR. D SUTRADHAR	SC, HIGHER EDU SC, N M C SC, HEALTH
36	WP(C)/5567/2024 B/O	SMT. ALAKA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MRS R DEKA MR. H R DAS	SC, ELEM. EDU
ADMISSION				
37	WP(C)/1828/2024 B/O	HARI CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN	MR. D K BAGCHI(R-5) SC, SEC. EDU.
ORDERS				
38	I.A.(Civil)/3289/2024 B/O in WP(C)/3531/2024 WITH WP(C)/3531/2024	AMAL KUMAR BORUAH, Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
		AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
39	WITH WP(C)/6466/2023	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
42	Bail Appln./3152/2024 FIXED.	HEMEN RAVA Versus THE STATE OF ASSAM	MR. A M BORA MRS. A GAYAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM SC, CBI
43	Bail Appln./3173/2024 FIXED.	BICKY MAZUMDAR Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM SC, C B I
44	Bail Appln./3214/2024 FIXED.	SRI ABHIJIT CHANDA, Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM SC, C B I
45	Bail Appln./3245/2024 FIXED.	MISS KAJU SAIKIA AND ANR Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
46	Bail Appln./3311/2024 (BY SLIP), AT 10:30 AM	LAKHYAJIT KONWAR @ LAKHYA KONWAR Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
BAIL HEARING (BA)				
47	Bail Appln./1729/2024 WITH SCANNED CASE RECORD, FIXED	JABIR AHMED @ JABIR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
48	Bail Appln./2826/2024 WITH SCANNED CASE RECORD, FIXED	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR SAURADEEP DEY MR. A. HAQUE	PP, ASSAM
49	Bail Appln./2933/2024 FIXED.	JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
50	WITH Bail Appln./2890/2024	JAHAR ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
51	Bail Appln./2968/2024 (BY SLIP), AT 10:30 AM	JAINAL ABDIN Versus THE STATE OF ASSAM AND ANR	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM

52	Bail Appln./2991/2024 (BY SLIP), AT 10:30 AM	REKIBUL HUSSAIN @ RAHUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
53	Bail Appln./3001/2024 WITH SCANNED CASE RECORDS, FIXED	DILIP SARMAH Versus THE STATE OF ASSAM AND ANR	MS.TWINKLE SARMA MR S PARASHAR	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
54	Bail Appln./3121/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	JAYANTA TALUKDAR Versus STATE OF ASSAM AND ANR	MR. P P BARUAH MR. D GOSWAMI MS. P MEDHI	PP, ASSAM

BAIL HEARING

55	AB/2761/2024 FIXED.	TAHIR ALI Versus UNION OF INDIA	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	SC, NCB
56	AB/2817/2024 WITH OFFICE NOTE. FIXED.	EKABBAR ALI @ AKABBAR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

ORDERS

57	W.P.(Cri.)/30/2024 FIXED.	CHANDRAMANI Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	PP, ASSAM
58	I.A.(Cri.)/1013/2024 B/O in AB/2778/2024 WITH AB/2778/2024	MANTU DEBNATH AND ANR Versus THE STATE OF ASSAM AND ANR MANTU DEBNATH AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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30)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
31)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
32)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,29th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
19	WP(C)/3977/2016 AT 10:30 AM	SATYANARAYAN TEA CO P LTD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
	WITH			
20	WP(C)/4538/2016	THE JOREHAUT TEA LIMITED Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR.N J DUTTA SC, APDCL MR. P N GOSWAMI
21	WP(C)/210/2024 AT 10:30 AM	M/S SPECTRON ENGINEERS PRIVATE LIMITED AND ANR Versus OIL AND NATURAL GAS CORP LTD AND 4 ORS	MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR G N SAHEWALLA (r-1 to 5) MR. D SAIKIA(R-1 TO 5) MS N K DEVI MS N K DEVI MR N ANIX SINGH(R-1 TO 5) MR N ANIX SINGH(R-1 TO 5) MS. PADMINI BARUA(R-1 TO 5) SC, ONGC MR. N A SINGH
	WITH I.A.(Civil)/2839/2024 in WP(C)/210/2024	OIL AND NATURAL GAS CORPORATION LIMITED AND 4 ORS Versus M/S SPECTRON ENGINEERS PRIVATE LIMITED AND ANR	MR. D SAIKIA MS N K DEVI MR N ANIX SINGH MS. PADMINI BARUA	MR K P PATHAK
MOTION				
22	WP(C)/5252/2024 FIXED	MAFATAL INDUSTRIES LTD AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	DY.S.G.I. SC, EDU SC, SSA
	WITH I.A.(Civil)/3317/2024 in WP(C)/5252/2024	MAFATAL INDUSTRIES LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MR R SINGHA MS S PATOWARY	DY.S.G.I. SC, SSA SC, EDU
23	WP(C)/5253/2024 FIXED	MAFATAL INDUSTRIES LTD AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	SC, ELEM. EDU DY.S.G.I. SC, SSA

WITH
[I.A.\(Civil\)/3316/2024](#)
in WP(C)/5253/2024

MAFATLAL INDUSTRIES LTD AND ANR

Versus

THE STATE OF ASSAM AND 7 ORS

JITU DUTTA AND 7 ORS

Versus

THE UNION OF INDIA AND 3 ORS

IMAN ALI

Versus

THE STATE OF ASSAM AND 4 ORS

MR R SINGHA
MR R SINGHA
MS S PATOWARY

MR H K DAS
MS D MAHANTA
MR N K SARMA

MR G KAKOTI
MR. P THAKURIA
G. DAS
S MEDHI

SC, ELEM. EDU
DY.S.G.I.
SC, SSA

MR B CHOUDHURY
DY.S.G.I.
FOR CAVEATOR

SC, TRANSPORT
DEPARTMENT, ASSAM

24 [WP\(C\)/5571/2024](#)
CAVT. NO.10582/024,
B/O

25 [WP\(C\)/5576/2024](#)
B/O

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	I.A.(Civil)/1609/2021 FIXED in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
		MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	WP(C)/5244/2024 FIXED	KRISHNANAND KRISHNMURTI Versus THE STATE OF ASSAM AND 4 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	GA, ASSAM SC, G U
ADMISSION				
23	WP(C)/4731/2023 FIXED	UNUS ALI SHEIKH Versus THE OFFICE OF THE INSURANCE OMBUDSMAN AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK S S AHMED	MR. R GOSWAMI(R-2) MS. M SAIKIA (R-2) MS. P BORTHAKUR (R-2)
BAIL HEARING (BA)				
24	Bail Appln./1564/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
25	Bail Appln./1868/2024 WITH SCANNED OF CASE RECORD, FIXED	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
HEARING				
26	WP(C)/1633/2022 FIXED	JERICO CHEMICALS LLP Versus THE UNION OF INDIA AND 8 ORS	MR K AGARWAL MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM MR. R K BHATRA (r-9) MR. K GOGOI MS P HUJURI (r-9) MS R GANGAWAT (r-9) MR A BHATRA (r-9) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
69	AB/2861/2024 B/O	BIPUL DASGUPTA Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
BAIL HEARING (BA)				
70	Bail Appln./3025/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	RAHMAN ALI Versus THE STATE OF ASSAM	MR M RANA MR M.HOQUE	PP, ASSAM
71	Bail Appln./3179/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	ABDUL RASHID Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
ORDERS				
72	Crl.Pet./784/2024 WITH LCR ONE FILE (SCANNED). FIXED.	FIROJ KHANDAKAR Versus KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM

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31)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
32)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:30 PM

[For Tuesday,29th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
27	Bail Appln./2702/2024 WITH SCANNED CASE RECORD, FIXED	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
ORDERS				
28	FAO/55/2024 FIXED	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA	PETITIONER IN PERSON	MRS. A GAYAN ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
58	Bail Appln./2581/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	ANOWAR ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	MR. M ALI (R-2) PP, ASSAM
59	Bail Appln./3016/2024 FIXED.	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
BAIL HEARING				
60	AB/2680/2024 FIXED.	FAKRUL ISLAM Versus THE STATE OF ASSAM	MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
ORDERS				
61	I.A.(CrI.)/883/2024 B/O in CrI.A./7994/2024 WITH CrI.A./7994/2024 (Filing Number) WITH I.A.(CrI.)/7996/2024 (Filing Number)	MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR G	MR. M A MONDAL MR. A ISLAM MR. M A MONDAL MR. M A MONDAL	PP, ASSAM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
3	Crl.Rev.P./18/2011 AT 10:30 AM	MD. ANIZUL HOQUE Versus THE STATE OF ASSAM	MR.A M MAZUMDAR MR.J AHMED MR.M U MONDAL MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.M R KHANDAKAR MS.N JAHAN	PP, ASSAM
4	WITH Crl.Rev.P./198/2012	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR.A M MAZUMDAR MR.J AHMED MR.M U MONDAL MR.R ALI MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.M R KHANDAKAR MR.S DAS MS.N JAHAN MR.K PASHA	PP, ASSAM
5	Crl.A./101/2013 AT 10:30 AM	MD. RUSTAM ALI Versus THE STATE OF ASSAM,	MR.B C DAS MS.R B BORA LEGAL AID COUNSEL	PP, ASSAM
6	Crl.Pet./1073/2019 AT 10:30 AM	RANJAN KUMAR BARIK Versus THE STATE OF ASSAM AND ANR.	MS. S E AHMED MD A A HUSSAIN MR. D R GOGOI MR. A U Z SHAH	MD. A HASSAN (R-2) MR S R A NASER (R-2) PP, ASSAM
7	Crl.Rev.P./145/2020 AT 10:30 AM	CENTRAL BUREAU OF INVESTIGATION Versus DIBYAJYOTI DUTTA (A-1) AND 4 ORS.	MR. S C KEYAL SC, CBI	MR. S S S RAHMAN (R-1) MR. S BORTHAKUR (R-1) SYED BURHANUR RAHMAN (R-1) MR. A W AMAN (R-1) MR. D BORA (R-3 & 4)) MR. D GOGOI (r-5) MR. D GOGOI (r-5) MR. D GOGOI (r-5) MR. N MAHAJAN (R-3 & 4) MR. J ABBAS (R-1) MR. S A BARBHUYAN (R-1) MR. I BORTHAKUR (R-5)

8 WITH
[Crl.Pet./312/2020](#)

CENTRAL BUREAU OF INVESTIGATION
Versus
SWETABH SUMAN, CIT (APPEAL) AND 6
ORS

MR. S C KEYAL
SC, CBI

MR. B C DAS
MR K AGARWAL (R-5)
MR. S CHAUHAN
MR. A K DAS (R-7)
MS. M KUMARI (RI 6)
MS. M KUMARI (RI 6)
MR B K SINGH
MR B K SINGH
MR. A CHAUDHURY (R-2)
MR. P K DAS (R-2)
MR A CHANDRAN (R-1)
MR. A R SHOME
MR. D K BHATTACHARYYA
(R-7)
MR. D BORA (R-2)
MR N Z LOTHAN (R-1)
MR D NANDI (R-6)
MR D NANDI (R-6)
MR. P MAZUMDER (R-5 &
6)
MR. N MAHAJAN (R-2)
MR D AKRAM
MR D AKRAM
MR. M KALITA r-6)
B U LASKAR (R-6)
MR. S K GUPTA (R-1)
MS. D PEGU

BAIL HEARING (BA)

9 [Bail Appln./2896/2024](#)
WITH OFFICE NOTE, FIXED

BILAL UDDIN
Versus
THE STATE OF ASSAM

MR. A AHMED
MR. M A CHOUDHURY
U U KHAN
MR A AHMED

PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
4	WP(C)/1198/2016 FIXED	GYAN SINGH Versus STATE BANK OF INDIA and 5 ORS	MR H K DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
27	WP(C)/4538/2023 PART-HEARD, FIXED	SUMIT PAUL AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)
28	WP(C)/6603/2019 FIXED	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)
29	WP(C)/5009/2023 FIXED	JAHANGIR ALI SHAIKH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM SC, BTC SC, REVENUE

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17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024
30)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
31)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
32)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024